

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P.65/2001

IN THE MATTER OF:

M/s. Aar Gee Board Pvt. Ltd. & Ors. Applicant/petitioners

Order under Section 634A of the Companies Act

Order delivered on 22.01.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Sh. S.K. Mohapatra,
Hon'ble Member (T)

For the Applicant/petitioner : Mr. Rajiv Bahl, Advocate

For the Respondent :

ORDER

On the request made on behalf of learned Counsel for the respondents, hearing is deferred to 21st February, 2018.


(M.M.KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER(TECHNICAL)

22.01.2018
V.Sethi